

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.222
CP 41 of 2019

Proceedings under Section 241-242

IN THE MATTER OF:

Motikumar Harchandrai Nihalani Motikumar through his
Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 12/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shashwat Shukla, Adv.
For the Respondent :

ORDER

Ld. Counsel Mr. Shashwat Shukla appears for the applicant and submitted that Ld. Counsel for the respondent communicated him that due to some medical emergency, he is not available today in the matter, to which, Ld. Counsel for the applicant has no objection.

Accordingly, list the matter on 26.10.2023.

Interim Relief, if any, to be continued till the next date of hearing.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)